

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/198/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Small Industries Development Bank of India
NAME OF THE RESPONDENT(S)	Mr. Madhu Venkateshwar Narne
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Ms. Meghana for the Petitioner.

Ld. Counsel Mrs. JVL Bharati for the RP.

None appeared for the Personal Guarantor.

For filing RP report, **matter is adjourned to 11.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)